

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)**

Subject: Celebration of the Constitution Day on 26th November, 2022.

ORDER

No:- 352/RJS

Dated:- 25/11/22

In pursuance of order No 1591 of 2022/RG dated 24.11.2022, issued by the Registrar general, High Court of J&K and Ladakh, the Preamble reading ceremony to commemorate adoption of Constitution of India shall be organized at 11.00 AM sharp on 26th November, 2022, in conference hall at High Court Complex Srinagar. The available Senior Hon'ble Judge in Srinagar wing of the High Court will lead reading of Preamble to the Constitution.

Accordingly, all the officers/officials of Srinagar wing of the High Court are informed to attend the ceremony on the scheduled date, time and venue as mentioned above.

No:- 33140-51

Registrar Judicial
Dated: 25-11-2022

Copy to:-

01. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
02. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar
03. Secretary to Hon'ble Mr. Justice Sanjay Dhar.
04. Secretary to Hon'ble Ms. Justice Moksha Khajuria Kazami.
.....for information of his/her Lordship/Ladyship
05. Registrar Vigilance, High Court of J&K and Ladakh, Jammu/Srinagar
06. Registrar Inspection, High Court of J&K and Ladakh, Srinagar.
.....for information
07. Joint Registrar Judicial, High Court Wing, Srinagar
08. Registrar Management, High Court of J&K and Ladakh, Srinagar
.....for information and follow up
09. In-charge NIC, High Court of J&K, Srinagar for uploading on the High Court Website.
10. Notice Board
11. Office file
.....for information/compliance

Registrar Judicial

25-11-22